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C.A.No. 6581 OF 2002

ITEM No.106

Court No. 2

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.6581 of 2002

ROLLATAINERS LTD.

Appellant (s)

VERSUS

COMMNR. OF CENTRAL EXCISE, DELHI

Respondent (s)

(with appln.(s) for stay and with office report)

With

C.A.No.6635/2002 (with appln.(s) for stay and with office report)

Date : 21/07/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE A.K. MATHUR

For Appellant (s)Mr. A.R. Madhav Rao, Adv.

Mr. Alok Yadav, Adv.

Mr. Vishwanath Shukla, Adv.

Mr. V. Balachandran, Adv.

For Respondent (s)Mr. B. Datta, ASG.

Mr. Mr. Dileep Tandon, Adv.

Mr. P. Parmeswaran, Adv.

Mr. B. Krishna Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

Learned counsel for the parties argued the matter for about 40 minutes. Hearing concluded.
Judgment reserved.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER